सत्यमेव जयते

High Court of Jammu and Kashmir

INAUGURAL FUNCTION

इंसाफ की दस्तक

اِنصاف کی دستک

Insaf Ki Dastak

is an initiative of the High Court of Jammu and Kashmir which attempts to bring justice to the doorsteps of the people living in far-flung areas of the region. These people find access to the courts difficult, if not impossible, and the programme attempts to address this through outreach. It uses the pre-existent postal system in eleven districts to allow citizens to register their disputes through the local post offices as well as Common Service Centres.

The High Court of Jammu and Kashmir
cordially invites you to the inaugural function of

Insaf ki Dastak

an initiative towards access to justice
in the remote areas of Jammu, Kashmir and Ladakh

Inauguration by
Justice Gita Mittal,
Chief Justice, High Court of Jammu & Kashmir

on Monday, 7th December, 2020, 12.30 pm

Links for joining the programme online:
https://tinyurl.com/insaf-ki-dastak
https://bit.ly/InsafkiDastak

Rsvp: 94 194 09195, Jawad Ahmed, Registrar General

PROGRAMME

12.30–12.35 pm :	Welcome address by the Registrar General
12.35–12.45 pm :	Address by Justice Ali Mohammad Magrey, Executive Chairman, Ladakh Legal Services Authority
12.45–12.55 pm :	Address by Justice Rajesh Bindal, Executive Chairman, Jammu & Kashmir Legal Services Authority
12.55–12.57 pm :	Exchange of MoU between JKLSA & LLSA; Deptt. of Posts and Govt. approved Common Service Centres
12.57–12.59 pm :	Release of Special Cover (specially designed by Deptt. of Posts)
12.59–01.17 pm :	Release of film 'Insaaf Ki Dastak'
01.18–01.20 pm :	Release of Song
01.20–01.35 pm :	Inaugural address by Justice Gita Mittal, Chief Justice, High Court of J&K
01.35–01.40 pm :	Filing of case in Common Service Centre, Salamabad, Uri, Kashmir
01.40–01.45 pm :	Filing of case in Sub Post Office Nymo, Ladakh
01.45–01.53 pm :	Messages of eminent personalities of the UTs of Jammu & Kashmir and Ladakh
01.53–01.55 pm :	Launch of YouTube channel of High Court of J&K
01.55–02.00 pm :	Vote of thanks by Mr M.K. Sharma, Member Secretary, J&K Legal Services Authority and Ladakh Legal Services Authority

THE LOGO FOR THE PROGRAMME

In the logo adopted for the programme, the gavel, a symbol of the court, is seen giving a 'dastak' or knock, forming a halo or presence in all directions. The two segments of the region (Jammu-Kashmir and Ladakh) are represented by the the mountains, across which the dastak resounds. The rays emerging from behind the mountains can also be interpreted as a new dawn.